

National Conference on Unemployment

3045. SHRI N. S. BIST :
SHRI BISHWANATH JHUN-
JHUNWALA

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether a two-day National Conference on Unemployment was held recently in Bombay under the auspices of the Asian Regional Organisation of the International Confederation of Free Trade Unions ;

(b) if so, the matters discussed and suggestions made at the Conference ; and

(c) Government's reaction thereto and whether Government propose to implement them ; if so, when and if not, the reasons thereof ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) and (b). Government have seen the report of the Indian Trade Union Conference on Unemployment. It deals generally with the problem of unemployment and some possible remedial measures.

(c) These issues are under Government's constant review ; the action taken must depend on emerging requirements and the available resources.

Import of Cereals during 1970-71

3046. SHRI PRABODH CHANDRA : Will the Minister of AGRICULTURE be pleased to state the value of cereal imports during 1970-71 ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : The total C and F value of the foodgrains (wheat and rice) imported during 1970-71 was about Rs. 185 crores.

Agricultural Production Programme in Eastern Districts of U. P.

3047. SHRI PHOOL CHAND VERMA : Will the Minister of AGRICULTURE be

pleased to state :

(a) whether there is any proposal under consideration to examine the agricultural production programme in the eastern districts of U. P. in view of the low-yield per hectare ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) No, Sir...

(b) Does not arise.

Research Project for Improvement of Coconut during Fourth Plan

3048. SHRI PHOOL CHAND VERMA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have decided for an All-India Co-ordinated Research Project for the Improvement of Coconut during Fourth Five Year Plan ; and

(b) if so, the plans regarding opening of its Centres in various places and the amount sanctioned for the same ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) An All India Coordinated Coconut and Arecanut Improvement Project has been sanctioned under the Fourth Five Year Plan.

(b) The set up under the Project is as under :

Main Centre : Kasaragod (Kerala)

Regional Centres :

1. Kayangulam (Kerala)
2. Vittal (Mysore)

Sub-Centres :

1. Veppankulam (Tamil Nadu)
2. Razole (A. P.)
3. Andaman Islands
4. Ratnagiri (Maharashtra)

5. Sreevardhan (Maharashtra)
6. Palode (Kerala)
7. Peechi (Kerala)
8. Hirehalli (Mysore)
9. Mohitnagar (West Bengal)
10. Kahikuchi (Assam)

In addition to the above centres, the following centres which are financed entirely by the State Governments are also cooperating in the Project :

1. Nileshwar (Kerala)
2. Arsikere (Mysore)
3. Mahuva (Gujarat)
4. Gudiyatham (Tamil Nadu)

The total grant sanctioned for the Project during the Fourth Five Year Plan period amounts to Rs. 54.00 lakhs. A proposal to strengthen the Project further, subject to availability of funds, is under consideration.

Landless Persons Granted Ownership of Land in Madhya Pradesh

3049. SHRI PHOOL CHAND VERMA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of landless persons who were given actual and permanent ownership of land in Madhya Pradesh State during the last two years ; and

(b) the number of Scheduled Caste and Scheduled Tribe Harijans who were benefited by this scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) and (b). Information is being collected from the State Government and will be placed on the Table of the Sabha.

Membership of Indian Coffee Workers Society Ltd., Delhi

3050. SHRI PHOOL CHAND VERMA : Will the Minister of AGRICULTURE be

pleased to state :

(a) the number of members in Indian Coffee Workers Cooperative Society Delhi ; and

(b) the conditions for obtaining the membership and the number of such workers who are still out of the membership ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (SHRI JAGANNATH PAHADIA) : (a) 244.

(b) Conditions governing the membership of the Society are given in the statement.

The number of workers who are still out of the membership is 297.

STATEMENT

Conditions for Membership

Bye-laws

5. No person shall be a member unless :

(a) He is a member of the Society on the day these bye-laws are adopted or

(b) He is workman of the Society and has completed satisfactory and continuous service of one year in the Society ;

(c) His age is more than 18 years ;

(d) He has carried out the provisions of bye-laws No. 16.

6. Every member on admission shall pay Rs. 1/- as admission fee which shall not be refunded in any case.

7. (a) The application for membership shall have to be submitted in writing in prescribed form to the Secretary of the Society.

(b) No member of the Society shall be a member of any Trade Unions or organisations whose aims, objects